

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4913**  
TO BE ANSWERED ON 31<sup>st</sup> March, 2023

**ENCROACHMENT ON DEFENCE LAND**

4913. SHRI RAJENDRA AGRAWAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the unauthorized construction and poor management of the leased land under Defence Estate Organization Management during the last two years;
- (b) if so, the number of such cases identified/reported during the last two years along with area of Defence land held by encroachers in the country, State/UT-wise;
- (c) the number of encroachers penalized in such cases; and
- (d) the details of the mechanism evolved by the Government to save the Defence land from unauthorized construction?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): The Defence Estates Organisation manages defence land as per existing land policy and related guidelines / rules. There is strict vigil to prevent unauthorised constructions/ encroachments on defence land. The State / UT wise details of such unauthorised constructions/encroachments, identified / reported on defence land in the country, during the last two financial years (w.e.f. 01.04.2020 to 31.03.2022) and current year till date (upto 26.03.2023) are enclosed as Annexure-A.

(c): The State/UT wise number of such cases in which the unauthorised construction / encroachments have been removed and the number of encroachers penalized during the last two financial years (w.e.f. 01.04.2020 to 31.03.2022) and current year till date (upto 26.03.2023) are enclosed as Annexure-B.

(d): The following steps have been taken to prevent unauthorized constructions/ encroachments on defence land: -

- (i) Regular inspection of Defence Lands is carried out by the concerned offices and they are submitting annual certificates as per rules.
- (ii) Defence land records have been digitized.
- (iii) A Land Management System has been put in place wherein GIS layers of encroachments have been developed which provide information on encroachments over a period of time and helps in preventing fresh encroachments.

- (iv) Defence land Audit has been institutionalized since the year 2011-12 as a continuing process. The land audit for the year 2019-20 & 2020-21 has been completed and report for the year 2020-21 has been published.
- (v) A 'Change detection GIS tool' has been developed which provides details of encroachment over a given span of period. This tool ensures that legal action is taken against all such encroachments.
- (vi) A methodology for evaluating "Threat" of encroachment on defence land has been devised. Government has allocated funds to DGDE for construction of Boundary Walls/ Fences/ Pillars around defence land pockets prone to encroachments based on threat matrix.

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**ANNEXURE-A REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4913 TO BE ANSWERED ON 31.03.2023 REGARDING “ENCROACHMENT ON DEFENCE LAND”.**

State/UT wise details of defence land under Unauthorised Constructions & Encroachments, under the management of Defence Estates Organisation during the period 01.04.2020 to till date:-

Sl. No.	Name of State/UT	Area under unauthorised construction & encroachments on defence land w.e.f. 01.04.2020-till date Area (in acres)
1	Andaman & Nicobar (UT)	0
2	Andhra Pradesh	31.521
3	Arunachal Pradesh	0
4	Assam	0
5	Bihar	61.211
6	CG	57.601
7	Delhi	40.285
8	Goa	0
9	Gujarat	0.605
10	Haryana	13.876
11	HP	2.861
12	Jharkhand	0.500
13	Karnataka	6.161
14	Kerala	0.032
15	Madhya Pradesh	11.299
16	Maharashtra	123.269
17	Manipur	0
18	Meghalaya	0.386
19	Mizoram	0
20	Nagaland	0
21	Odisha	0
22	Punjab	14.435
23	Rajasthan	0.051
24	Sikkim	0
25	Tamil Nadu	60.293
26	Telangana	0.362
27	Tripura	0
28	UT of J&K	5.570
29	Uttar Pradesh	203.470
30	Uttarakhand	3.170
31	West Bengal	233.963
	<b>Grand Total</b>	<b>870.920</b>

\* Note: An area of about 526 acres under encroachment has been reported during the Survey Phase-II.

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**ANNEXURE-B REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4913 TO BE ANSWERED ON 31.03.2023 REGARDING "ENCROACHMENT ON DEFENCE LAND".**

State/UT-wise area/extent of Defence land under the management of Defence Estates Organisation from which unauthorised constructions & encroachment have been removed during the period 01.04.2020 to till date: -

Sl. No.	Name of State/UT	Area/extent of unauthorised constructions & encroachments removed w.e.f. 01.04.2020-till date	No. of persons against which action taken under Cantt Act, 2006 and PPE Act, 1971
		Area (in acres)	
1	Andaman & Nicobar (UT)	0	0
2	Andhra Pradesh	0.7155	32
3	Arunachal Pradesh	0	0
4	Assam	0	0
5	Bihar	4.4506	709
6	CG	0	0
7	Delhi	1.5	0
8	Goa	0	0
9	Gujarat	0.2754	1
10	Haryana	36.4753	13
11	HP	19.7741	15
12	Jharkhand	0	52
13	Karnataka	0.0367	1
14	Kerala	0.0185	0
15	Madhya Pradesh	30.4356914	203
16	Maharashtra	0.45031	36
17	Manipur	0	0
18	Meghalaya	0.10216	7
19	Mizoram	0	0
20	Nagaland	0	0
21	Odisha	0	0
22	Punjab	8.36386	44
23	Rajasthan	1.7949	1
24	Sikkim	0	0
25	Tamil Nadu	2.3704	6
26	Telangana	0.0173	2
27	Tripura	0	0
28	UT of J&K	0.029	1
29	Uttar Pradesh	326.1132161	1041
30	Uttarakhand	0.1537	9
31	West Bengal	0	266
	<b>Grand Total</b>	<b>433.0766375</b>	<b>2439</b>

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